

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 155 of 2017 (SZ)

Applicant(s)

M. Gobineelan
Srrumugai,
Coimbatore

Vs. **Respondent(s)**

The Secretary to Government,
Environment and Forest Department,
Government of Tamil Nadu,
Secretariat, Chennai and 9 others

Legal Practitioners for Applicant(s)

M/s R. Senthil Kumar

Legal practitioners for respondent(s)

M/s E. Manoharan for R1 and R3
Mrs Rita Chandrasekar for R4
M/s G. Karthikeyan for R5
M/s S.R. Sundaram for R8
M/s S. Vijayakumar for R10

Note of the Registry	Orders of the Registrar
Order No.	Date: 26.09.2018 Applicant counsel present. No representation for respondents. Private notice not sent. For private notice to R2, R6 & R7 and reply of other respondents call on 29.10.2018. (Tmt. Meena Satheesh) Registrar